

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 19 of 2018

IN THE MATTER OF:

Dilip Gaur

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant : Mr. Somasekhar Sunderesan, Ms. Nisha Kaur Uberoi, Ms. Shravani Sekhar and Mr. Shiv Johar, Advocates.

For Respondent: Ms. Preeti B. Anand, Advocate.

With

Competition Appeal (AT) No. 20 of 2018

IN THE MATTER OF:

Rajeev Gopal

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant : Mr. Somasekhar Sunderesan, Ms. Nisha Kaur Uberoi, Ms. Shravani Sekhar and Mr. Shiv Johar, Advocates.

For Respondent: Ms. Preeti B. Anand, Advocate.

With
Competition Appeal (AT) No. 21 of 2018

IN THE MATTER OF:

Sanjay Kumar Verma

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant : Mr. Somasekhar Sunderesan, Ms. Nisha Kaur Uberoi, Ms. Shravani Sekhar and Mr. Shiv Johar, Advocates

For Respondent: Ms. Preeti B. Anand, Advocate.

ORDER

23.07.2019 Due to paucity of time, the matter could not be taken up.
Post these appeals 'for hearing' on 27th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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